

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION No.1435
TO BE ANSWERED ON 14.03.2017

Sports Authority of India Centre in Jharkhand

1435. SHRI MAHESH PODDAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of Sports Authority of India (SAI) centres functioning in the State of Jharkhand and how much money has been sanctioned to these SAI centres by the Central Government; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

(a) & (b): Presently 04 (Four) centres of Sports Authority of India (SAI) are functioning in the State of Jharkhand at Khunti, Ranchi, Gumla and Jamshepur under the scheme of Indigenous Games and Martial Arts Schools (IGMA) Special Area Games (SAG) and Extension Centre of STC/SAG Scheme in the disciplines of Athletics, Archery, Boxing, Football, Hockey and Volleyball.

59 Boys and 96 Girls are being imparted training under Residential and Non-residential scheme of SAI at these centres.

The total expenditure of Jharkhand State under Plan & Non Plan is as under:

Schemes	2015-16	2016-17 till 2 nd March, 2017
Plan	2,11,64,104.00	2,57,91,364.00
Non Plan	18,99,671.00	46,10,058.00
